

and fabrication, arid field demonstration towards reduction of costs. The market availability and costs will depend on the economic competitiveness achieved through this effort.

**Nuclear complex at Hyderabad rendered idle in the absence of the supply of uranium**

287. SHRI HARVENDAR SINGH HANSAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Nuclear Fuel Complex at Hyderabad has been rendered idle in the absence of the supply of enriched uranium from U.S.A.;

(b) if so, the quantum of losses suffered by N.F.C. as a result thereof; and

(c) the other projects (industrial or otherwise) adversely affected since this complex has stopped manufacturing diverse types of uranium fuels?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) and (b) On account of irregular supplies of Enriched Uranium since February, 1977, the Enriched Uranium Oxide Plant and the Enriched Fuel Fabrication Plant of the Nuclear Fuel Complex have not been able to operate to full capacity. The consequent loss of production is estimated at 28 tonnes of fuel. The value added for this quantity of fuel would be Rs. 2.8 crores.

(c) The Nuclear Fuel Complex has not stopped manufacturing uranium fuels and, therefore, the question does not arise.

**Flight model of Bhaskara H**

288. SHRI DHARAMCHAND JAIN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have commenced work on flight model

of Bhaskara II. India's second earth observation satellite; and

(b) if so, by when the work on the project is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) Yes,, Sir.

(b) The Satellite is expected to be launched during the third quarter of 1981.

**Kalpakkam Atomic Project**

289. SHRI R. MOHANARANGAM: Will the PRIME MINISTER be pleased to state the present position of the Kalpakkam Atomic Project vis-a-vis the schedules laid down?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): The Madras Atomic Power Project, Kalpakkam is in an advanced stage of construction. Unit-I is expected to be completed in 1981 and Unit-II in 1983; they are expected to be commissioned in 1982 and 1984, respectively. In physical terms 99 per cent of the work on Unit-I and 79 per cent of the work on Unit-II have been completed. The schedules for completion, laid down at a time of more favourable international situation, were 1973 and 1976 for Unit-I and II, respectively.

**Narora Project**

290. SHRI NARSINGH NARAIN PANDE: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Times of India dated the 27th October, 1980 on page 5 under the heading "Narora a Project un-safe" according to an expert Dr. Dhirendra Sharma, Prof, of Jawaharlal Nehru University and if so what are details in this regard;

(b) whether the completion of the Project is delayed owing to numerous difficulties since its inception; if so, the details in this regard; and

(c) the steps Government have taken to overcome the bottlenecks?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) Yes, Sir. The Government is not in agreement with the findings as reported.

(b) The completion of the Narora Atomic Power Project is behind schedule. This has been due to delays in the acquisition of land, and problems involved with the seismic design which required extensive soil investigations and detailed dynamic analysis and due to delays in the manufacture of some critical nuclear equipment

(c) The land required for the project has been acquired and the designs finalised and all efforts are being made to expedite the manufacture and supply of major critical nuclear equipment.

**Scientist refused leave to visit Delhi to accept honour from the ICAR**

291. SHRI RAMAKRISHNA HEGDE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a scientist belonging to Bhabha Atomic Research Centre was refused leave to visit Delhi to accept honour from the Indian Council of Agricultural Research (ICAR) in 1979; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) No, Sir.

(b) Does not arise.

**Environmental protection**

292. SHRI HARISHANKAR BHABHRA:

SHRI LAKHAN SINGH:

Will the Minister of PLANNING be pleased to state:

(a) whether Dr. M. S. Swaminathan, Member, Planning Commission has stated recently that for speedy implementation of the various pieces of legislation regarding environmental protection, direct control of the Central Government was necessary; and

(b) the reaction of various State Governments and the Central Government in this regard?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b) In the course of a talk on environment protection, Dr. M. S. Swaminathan pointed out that a High Level Committee set up by the Government for recommending legislative measures and administrative machinery for ensuring environmental protection, under the Chairmanship of the Deputy Chairman, Planning Commission, has recommended that "A new subject 'ENVIRONMENTAL PROTECTION' should be included in the Concurrent List of the Seventh Schedule to the Indian Constitution". The report of the Committee is under consideration of the Government.

**Outlines of the Sixth Five Year Plan**

293. SHRI SWAMI DINESH CHANDRA:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have finalised the broad outlines of the Sixth Five Year Plan which were considered by the State Chief Ministers' conference held in the last week of August, 1980;